

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 3500 of 2020

Raj Kumar Mandal Petitioner

Versus

The State of Jharkhand Opposite Party

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Rajeeva Sharma, Senior Advocate

For the Opposite Party : Mr. Rajesh Kumar, A.P.P.

2/14.09.2020 Defect no. 9 (i) as pointed out by the office is ignored.

Call for the case diary and put up this case after the receipt of the same under the heading 'For Admission'.

(Rongon Mukhopadhyay, J)

R. Shekhar